शहरी विकास विभाग राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार 9वॉ तल, ''सी'' – विंग दिल्ली सचिवालय, आई. पी. एस्टेट,नई दिल्ली–110002.

एफ.53(15)/झ.अता. प्र.16/चतुर्थ सत्र (चतुर्थ-भाग) 2023/दिविस/श.वि./4905-49% दिनांकः 14/12/2023 सेवा में,

 उप सचिव (प्रश्न शाखा) दिल्ली विधानसभा सचिवालय, राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार पुराना सचिवालय, दिल्ली –110054.

विषयः सातवीं दिल्ली विधानसभा के चतुर्थ सत्र का (चतुर्थ-भाग) 2023 अतारांकित / तारांकित प्र० सं. 16 मान्नीय विधायक श्री स्वर्ण्य की स्वर्ण के सन्दर्भ में।

महोदया / महोदय,

आपको उपरोक्त विषय में वर्णित विधानसभा प्रश्न के उत्तर की 100 प्रतियाँ माननीय मंत्री शहरी विकास विभाग, दिल्ली सरकार द्वारा अनुमोदित की गई अग्रिम कार्यवाही हेतु प्रस्तुत की जा रही हैं।

भवदीय

उप-सचिव (संसदीय शाखा)

संलग्नः उपरोक्तानुसार

कृपया प्रतिलिपि सूचनार्थ :--

1. निदेशक, सूचना एवं प्रचार निदेशालय, पुराना सचिवालय, दिल्ली (प्रश्न के उत्तर की 100 प्रतियों सिह्ना) दिल्ली सरकार पुराना सचिवालय, दिल्ली —110054.

उप-सचिव (संसदीय शाखा)

शहरी विकास विभाग राष्ट्रीय राजधानी क्षेत्रः दिल्ली सरकार 9वां तल, सी–विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ एस्टेट, नई दिल्ली–110002.

मान्नीय विधायक का नाम

: श्री सुरेन्द्र कुमार

दिनांक

: 15.12.2023

विधानसभा अतारांकित प्रश्न संख्या

16

क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :-

क्र.सं.	प्रश्न	उत्तर
क	गोकलपुर विधान सभा क्षेत्र में डीएसआईडीसी सिंचाई एवं बाढ़ नियंत्रण विभाग, दिल्ली नगर निगम एवं डूसिब द्वारा चलाये जा रहे विकास कार्यो की सूची एवं उनके टेंडर अवार्ड की प्रतिलिपि उपलब्ध कराये;	दिल्ली नगर निगम के द्वारा दी गई जानकारी के अनुसार:— वर्ष 2022—23 में दिल्ली नगर निगम द्वारा कराये जा रहे विकास कार्यों की सूची एवं इन कार्यों की टेंडर अवार्ड की प्रतिलिपि अनुलंग्नक "क" पर संलग्न है। डीएसआईआईडीसी के द्वारा दी गई जानकारी के अनुसार:— 1. जगदम्बा कॉलोनी, जोहरीपुर (बैलन्स वर्क) गोकुलपुर ए. सी. (रजिस्ट्रेशन न0 1450) 2. सबोली बाग, नन्द नगरी पार्ट—3 गोकुलपुर ए, सी. (रजिस्ट्रेशन न0 930) सैक्शन—ए 3. सबोली बाग, नियर खेडा मन्दिर पार्ट —1 गोकुलपुर, ए. सी. (रजिस्ट्रेशन न0 1092) टेंडर आवार्ड की प्रतिलिपी संलग्न है। दिल्ली शहरी आश्रय सुधार बोर्ड के द्वारा दी गई जानकारी के अनुसार:— गोकलपुर विधान सभा क्षेत्र में डूसिब द्वारा वर्तमान में चलाया जा रहा एक कार्य है जिसकी टेंडर अवार्ड की प्रतिलिपी संलग्न है। (अनुलग्नक—क) सिंचाई एवं बाढ़ नियंत्रण विभाग के द्वारा दी गई जानकारी के अनुसार:—सिंचाई एवं बाढ़ नियंत्रण विभाग की सिविल खण्ड संख्या —4 के द्वारा विभिन्न मदों से 22 विकास कार्य कराए जा रहे हैं जिनका विवरण संलग्न सूचि 'क' में दर्शाया गया है। मान्नीय विधायक जी को कार्य की अवार्ड लेटर भेजी जाती है।
ख	दिल्ली नगर निगम द्वारा विकास कार्यो में रूके हुए कार्यों का विवरण क्या है, उनकी पूर्ण जानकारी उपलब्ध कराई जाए;	
ग	गोकलपुर विधान सभा क्षेत्र में	सिंचाई एवं बाढ़ नियंत्रण विभाग के द्वारा दी गई जानकारी के अनुसार:— सिंचाई एवं बाढ़ नियंत्रण विभाग (सिविल खण्ड स. IV/ बाढ मण्डल -1) के अंतर्गत गोकलपुर विधानसभा में दो निम्न नाले आते है:— 1. ट्रंक ड्रेन-1 आरडी 10330मी. (आरटीरियल हाईवे) से आरडी 13387 मी. (यूपी बोर्डर) 2. एस्केप ड्रेन-2 (आर डी मी. से आरडी 453 मी.) उपरोक्त नालों की सफाई एवं रखरखाव का कार्य प्रति वर्ष कराया जाता है जिसका विवरण संलग्न सूचि 'ख' में दर्शाया गया है। इन कार्यों के लिए वर्ष 2020-21 से वर्ष 2023-24 में कोई अलग से बजट अवंटिव नहीं किया गया है यह



		प्रति वर्ष मिलने वाले विभागीय बजट के अंतर्गत कराये जाते है । टेंडरों के अवार्ड पत्रों वर्ष 2020—21 से वर्ष 2023—23 की प्रतिलिपियाँ संलग्न सूचि 'क' में दी गई है।
ਬ	बजट विवरण एवं टेंडर की कॉपी	सिंचाई एवं बाढ़ नियंत्रण विभाग के द्वारा दी गई जानकारी के अनुसार:—दो कार्यो ट्रंक ड्रेन—1 एवं एस्केप ड्रेन—2 की दीवारों के कार्यों का विवरण संलग्न सूचि 'ग' में दर्शाया गया है । एक कार्य का आंकलन की जॉच की जा रही है एवं एक कार्य की डिजाइन व ड्राईग तैयार की जा रही है।

From:
Dy. Secretary (U.D./P.C.)
Govt. of N.C.T. of Delhi
Delhi Secretariat
Delhi Secretariat
I.P. Estate, New Delhi-02

Status report of Works under AC-68 Sh. Surender Kumar (MLA) for the year 2022-23

S. No.	AC	Status report of Works under A	H/A	EstLAmt	Tender opening Date	Cost Of	W.O. No/WORK	K Agency	TOC	Status
l	68	Imp./Dev. of roads by Pdg. RMC from Chaudhary Dairy to Sattar House and Surrounding links near Maszid and gali from shriram jwelers to Shivam Madicos, Sashipal House, Nafis wali gali, road along GBSS School at Ward No-55 E Mandoli, Harsh Vihar under AC-68 Shah N.Zone	(DVDB)	9366054	30.05.2023	4177768	. 67/ 21-8-2023	R.A. Associates	6 M	Work in Progres
2	68	Imp./Dev. of Road and links from DDA Park (loni road) to Kuan Chowk, Kuan Chowk to Rajesh Chaudhary House and Balaji Motors to Kushik Niwas in Gokalpur Village in ward no 53(E)/262, Gokalpuri, Shah (N) Zone	(DVDB)	17932400	14 06 2023	7023331	68/. 21-8-2023	Bhopal Singh		Work in Progress
3	19,7	Imp. Dev. Mandoli village Internal road/Lane near Ravidas mandir by pdg. RMC from ward no. 55-E 264 Mandoli Sh.N.Zone	XL-VIII-S-(iii) (SC/ST)	1731882	14 06.2023	5387504		N K Tomar	6 M	Under finance concurrence /MCD(HQ)
4	6S	Imp/Dev. of roads by pdg. RMC from Balmiki Dharam Shala to Taijpal House, Transformer Wali Gali and repair of Drain at Various Location in Mandoli Village in Ward No-55 E Shah, N.Zone	XL-VIII-S (MLA)	4395900	30:05 2023	1699156	4-77	S.P. Enterprises	6 M	Work in Progress
5	3124 m/1	Imp Dev. Of Road, and link of Valmiki Mohalla in Gokalpuri village by pdg, o in W.No. 53E/262 Gokalpuri Shah. North Zone	XL-VIII-S (DVDB)	6004000	10.10.2023	2404026		Chauhan Const. Co	3 M	Under finance concurrence /MCD(HQ)
6	68	Imp Dev. f Road and link from metro pillar No 05 to Ch. Ajli house in Gokalpuri by pdg o'in W No. 53E/262 Gokupuri Shah North Zone.	CVDB)	5655000	10.10 2023	2976155	200	S.K. Associate	3 M	Under finance concurrence /MCD(HQ)
7	68	Improvement Development of lanes from H-No. 442 to H-No. C-6H in C-block Gokalpuri and near H-No. A-21, A-52 and maspid in A-block Gokalpuri by pdg. CC pavement in ward no. 239 Gokalpuri AC-68 h(N)Zone.	A MSP Y	2893000	18-09-2023	199007		Chauhan Const. Co		Under finance concurrence /MCD(HQ)
1	(]					24856947	-		-1 1	

24856947

EE(M)-I/SNZ

E.E(m-17/5HN.

A.E

ALL JE

TON SWOK LOW Engineer (M) Constant (Motion Zone



MUNICIPAL CORPORATION OF DELHI OFFICE OF EXECUTIVE ENGINEER EE(M-SH.N.-I) [EE XIX]

W.J.No.: EE(M-SH.N.-I) [EE XIX]/SYS/2023-2024/67

Dated: 21-08-2023

Agency M/S. R.A. Associates

MB No.: 9403

A-298, 1st Floor, Shivalik, Malviya Nagar, New Dolh-

Name Of Work:Imp.Dev: of road by pdg RMC from Chaudhary Dairy to Sattar house and Surrounding links near Maszid and gali from Shriram Iwelers to Shlvam Madicos, Sashipal house, Natis wall gall, road along GBSS School at Ward No 55 E /237 Mandoll, Harsh Vihar under AC-68 SNZ

FTC No.: 23/66/XL-VIII-Z-F-I/DVDB/854/ '09/237/M-I/06

Tender Amount: Item Rate

Contractual Amount :4177768 /-

Time Of Completion: 6 Months

Head Of Account : XL-VIII-Z-F-I

Earnest Money: 172267.7

Tender No.: 153749 1

NIT NO: 01/01

Remark: ALR CASE-100 percent test check AE and 50 percent test check by EE and One percent cess will

be deducted at the time passing of bill. Schedule items are attached

Dear

1. Your tender for the work as mentioned above has been accepted of behalf on the commissioner MCD as detail above along with terms and condition of the tender.

2. You are further directed to attend this office to complete the formal agreement with in seven days of the receipt of this letter or Communication received in this regard by any means like phone, fax, mail etc. whichever is earlier.

3. You are also directed to start the work at once. Please note that time allowed to carryout the work as entered in the tender shall be reckoned from the DOS.

4. It should be noted -- (a) That as and when orders are given for the execution of any extra/substitute item prior orders from the Competent Authority be obtained before execution of the same to avoid any further complications (b) That contractor has to submit his RA/Final bill with measurement otherwise nothing will be consider due on account of work execution.

5. It shall be your responsibility to provide deep hand pump/Tube well/Municipal water at the site of the work and same shall be fit for construction purposes and provide safe drinking water free from contamination to the labour engaged.

6. You shall be responsible for correctness/genuineness of all the documents what so ever submitted by the you.

7. All the circular issued by MCD applicable to the instant nature of work will have to be complained by the contractor. Total Quantity of Cement -

Note. Expenditure will not exceed to Rs 4177768/

Copy To.

1. S.E (QC) for Information alongwith copy of Schedule & Justification

2. SE () for kind Information Please

3. A.E Concerned for information and necessary action.

4. Actt () with account file

5. Copy to Mpl. Councillor Ward

6. D.C.A ()

7. Office Copy

(Suresh Chand Meena)

EI (M - SH.N.-I) [LE XIX]



MUNICIPAL CORPORATION OF DELIH OFFICE OF EXECUTIVE ENGINEER

EE(M-SH.N.-I) [FE XIX]

W-NO.: EE(M-SH.N.-I) (EE XIX)/SYS/2023-2024/68

Dated: 21-08-2023

Agency Bhopal Singh

Flat No. 61, Plot No-45, kallash Appartment, 1P

MB No.: 9404

Exm Pambroad, Dolbl-92

Name Of Workship. Dev. of road and links from DDA park (Lont Road) to Knan Chowk , Kulai chowk to Injust-Chaudhary house and Balaji Motors to kushik Niwas in Gokalpur village in W. Not. 1 262 Cokalpur 342

FTC No.:23/66/XL-VIII-Z-F-I/DVDB/854 / 09/239/M-I/06

Tender Amount: 16167890

Procentage Rate: 56,56% Below

Contractual Amount: 7023331 /-

Time Of Completion: 6 Months

Head Of Account: XL-VIII-Z-F-I

Earnest Money: 323357 8

Tender No.: 155279 1

NIT NO: 3/2

ALR CASE 100 percent test check AE and 50 percent test check by EE and One percent cess will Remark:

be deducted at the time passing of bill.

 Your tender for the work as mentioned above has been accepted of behalf on the commissioner MCD as detail above along with terms and condition of the tender

2. You are further directed to attend this office to complete the formal agreement with in seven days of the receipt of this letter or Communication received in this regard by any means like phone, fax,mail etc.whichever is earlier.

3. You are also directed to start the work at once. Please note that time allowed to carryout, the work as entered in the tender shall be reckoned from the DOS.

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You shall be responsible for correctness/genuineness of all the documents what so ever submitted by the you.

7. All the circular issued by MCD applicable to the instant nature of work will have to be complained by the contractor. Total Quantity of Cement . Note. Expenditure will not exceed to Rs 7023331/

Сору То.

1. S.E (QC) for Information along with copy of Schedule & Justification

2. SE () for kind information Please

3. A E Concerned for information and necessary action

4: Actt () with account file

5. Copy to Mpt. Councillor Ward 6. D.C.A ()

7. Office Copy

(Suresh Chand Meenal

EE (M. SH.N.-1) [EE XIX]

9/4/23 2:03:05PM Page 1 of 1

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MUNICIPAL CORPORATION OF DELHI OFFICE

OF EXECUTIVE ENGINEER EE(M-SH.N.-I) [EE XIX]

W.O.No.: EE(M-SH.N.-I) [EE XIX]/SYS/2023-2024/57

Dated: 17-07-2023

Agency M/S. S. P. Enterprises

C-156 A, Amar Colony, East Gokalpur, Delhi110094

MB No.: 3093

Name Of Work:Imp. Dev. of roads by pdg. RMC from Balmiki Dharamshala to Tejpal House . Transformer wali gali and repair of drain at various locations in Mandeli Village at W. No \$5E SNZ

FTC No. :23/66/XL-VIII-S/MLC/854/ 513 /09/M-1/237/06

Tender Amount: Item Rate

Contractual Amount :1699156 /-

Tender No.: 153749 2

Head Of Account : XL VIII S (i)

Time Of Completion: 6 Months

Earnest Money: 79266

NIT NO: 1/2

Remark: ALR CASE 100 percent test check AE and 50 percent test check by EE and One percent cess will

be deducted at the time passing of bill, Schedule Items are attached herewith.

Dear

1. Your tender for the work as mentioned above has been accepted of behalf on the commissioner MCD as detail above along with terms and condition of the tender.

2. You are further directed to attend this office to complete the formal agreement with in seven days of the receipt of this letter or Communication received in this regard by any means like phone, fax,mail etc.whichever is earlier.

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Copy To.

1. S.E (QC) for Information alongwith copy of Schedule & Justification

2. SE.() for kind Information Please

3. A.E Concerned for information and necessary action

4. Actt () with account file

5. Copy to Mpl. Councillor Ward

6. D.C.A ()

· 7. Office Copy

(Suresh Chand Meena)

EE(M-SH.N.-I) [EE XIX]



Gokalpur AC-68 (Sh. Surendra Kumar, Hon'ble MLA)

ार्थ F ८ का सिच 'क'

.N		Name of the scheme/work	Amount of A/A & E/S. (Rs. in lacs)	Date of A/A & E/S.	Agency	Awarded Amount (Rs. in lacs)	Stipulated date of start	Stipulated date of completion	Total upto date physical Progress.	Total upto date Expdr. On the scheme.	Remarks.
1		2	3	4	5	6	7	8	9	10	11
1	Unauthoris ed Colonies	Improvement of C.C. Roads and side drains at Ganga Vihar Part-I (C) (Regn No. 1046) in Gokalpuri (AC-68), including maintenance for 5 years.	499.63	26-04-22	M/s Wonder Infrastructu re and Power	302.82	10-03-23	04-12-23	60%	0.00	Work is slow in progress.
2		Improvement of C.C. roads and side drains at Ganga Vihar Part-I (A) (Regn No. 1046) in Gokalpuri AC-68 including maintenance for 05 years.	421.70	10-05-22	M/s Jain Constructio n	250.87	10-03-23	04-12-23	60%	0.00	Work in progress
3		Improvement of C. C. roads and side drains at Harsh Vihar Part-I (C) (Regn No. 1117) in Gokalpuri AC-68 including maintenance for 05 years.	455.30	10-05-22	M/s Wonder Infrastructu re and Power	270.80	10-03-23	04-12-23	75%	0.00	Work in progress
4		Development of street pavement and side drains of E-Block Harijan Basti East, Gokalpuri Constituency (Regn No. 1157/1797) AC-68 including maintenance for 05 years.	432.32	10-05-22	M/s Wonder Infrastructu re and Power	262.73	10-03-23	04-12-23	70%	0.00	Work in progress
5		Improvement of C.C. Roads and side drains at Indra Vihar Ph-II Johripur (Regn No. 1166) Extn, U. C. in Gokalpuri AC-68 including maintenance for 05 years.	286.77	10-05-22	M/s Wonder Infrastructu re and Power	173.62	10-03-23	04-12-23	90%	0.00	Work in slow progress
6		Improvement of C. C. roads and side drains at Pratap Nagar (Regn. No. 1179) in Gokalpuri AC-68 including maintenance for 05 years.	410.92	10-05-22	Sh. Naresh Kumar Aggarwal	237.68	10-03-23	04-12-23	0%	0.00	Closed vide No. EE- IV/Acs.2(23)/2022-23/3069-74 dated 18/07/2023.
7		Improvement of C.C. roads and side drains at Bhagirathi Vihar Part-I (B) (Regn No. 1353) U. C. in Gokalpuri AC-68 including maintenance for 05 years.	450.33	10-05-22	M/s A.N.J. Builders Pvt. Ltd.	272.45	13-01-23	09-10-23	85%	0.00	Work in progress
8		Development of street pavement & side drains in Mandoli Extension Harijan Basti in Gokalpur Constituency (AC-68) (Regn. No. 1206) including maintenance for 05 years for the year 2023-24.	459.61	31-05-23	M/s Bhim Singh Nimesh & Sons	226.61	28-07-23	23-04-24	60%	0.00	Work is in progress.
9		Improvement of streets pavement & side drains at Johripur Extension in Gokalpur Constituency (AC-68) (Regn No.1135/895), including maintenance for 05 years, for the year 2023-24.	270.40	15-06-23	Sh. Vijay Nimesh	122.44	17-10-23	13-07-24	0%	0.00	Work just awarded.
10		Improvement of streets pavement & side drains at Pratap Nagar, near Saboli Village in Gokalpur Constituency (AC-68) (Regd. No. 1370, Part-2) including maintenance for 05 years for the year 2023-24.	443.69	22-08-23					0%	0.00	Estimate for accord of Technical Sanction is under process.
11	MLALAD	Improvement of C. C. Road and side drains at Bank Colony, Harsh Vihar and RST Colony, Johripur in Gokalpur Constituency AC-68.	179.17	13-06-22	M/s WIZ Const. Co.	73.45	18-08-23	13-02-24	30%	0.00	Work in progress.



Gokalpur AC-68 (Sh. Surendra Kumar, Hon'ble MLA)

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5.N o.		Name of the scheme/work	Amount of A/A & E/S. (Rs. in lacs)	Date of A/A & E/S.	Agency	Awarded Amount (Rs. in lacs)	Stipulated date of start	Stipulated date of completion	Total upto date physical Progress.	On the	Remarks.
12		Improvement of streets pavement & side drains of Budh Vihar, (Part-I) in Gokalpur Constituency (AC-68).	12.04	29-09-23		63=			0%	0.00	Estimate under preparation.
13		Construction of RCC Entery Gates at Brijpuri Road, Johripur Road, Meet Nagar, Sewa Dham Road and Tulsi Niketan Road of Gokalpur Constituency (AC-68).	51.77	29-09-23					0%	0.00	Estimate under preparation.
14		Improvement of street pavement & side drain of D-Block at Saboli Extension in Gokalpur Constituency (AC-68).	18.03	29-09-23					0%	0.00	Estimate under preparation.
15		Improvement of link road & side drains at Ganga Vihar H-Block, Bhim wali gali Johripur & Meet Nagar (along Shamshan Ghat) in Gokalpur Constituency (AC-68).	58.81	05-06-23	Sh. Vijay Nimesh	27.24	19-07-23	01-09-23	60%	0.00	Work in progress.
16	Other Drainage Works	Construction of Single Lane RCC Bridge at RD 10400m and double lane bridge at RD 11500m across Trunk Drain No. 1	358.00	24-01-22	M/s WIZ Const. Co.	10484	26-06-23	21-03-24	0%	4.45	Direction issued to Agency to start the work. As pollution ban has been lifted.
17		Construction of RCC storm water drain along service road in L/bank (colony side) between Pipeline Bridge (RD 11300m) to Delhi-U.P Border (RD 13387m) of Trunk Drain No. 1 in Gokalpur Constituency (AC-68).	385.52	24-01-22					0%	0.00	6th time tender is being invited.
18		Improvement of Right side service road of T.D. No. 1 from Shamshan Ghat Shiv Vihar (RD 12300m) to Delhi-U.P. Border (RD 13380m).	297.84	16-06-23	Sh. Vijay Nimesh	141.02	15-12-23	12-06-24	0%	0.00	Work just awarded.
19		Construction of damaged boundary wall along left/right bank of Trunk Drain No. 1 between RD-10330m (Arterial Highway Bridge) to RD-13387m (Delhi-U.P. Border).	509.72	20-06-23					0%	2.40	Estimate for accord of Technical Sanction is under process.
20		Construction of retaining wall on left bank of Escape Drain No. II from RD 0m to RD 450m.		23-06-23					0%	0.00	Design & drawing under preparation.
21	MLALAD (Pending)	Improvement of mandoli village Kabristan at Sewadham road in Gokalpur Constituency (AC-68)	98.06	21-08-19	M/s Classical Enterprise	0 1 11	19-03-20	14-09-20	60%	33.63	Work heldup by DDA Arnava30,000/- in Feb- 21
22	TYADB (Pending)	Construction of double storeyed chaupal at Maharishi Dayanand Marg Johripur Extn. (Jeevanpur) in Gokalpur Constituency AC-68	89.21	20-08-19					0%	0.00	Hon'ble MLA vide letter dated 30.12.19 on the request of local residents proposed for dispansary instead of chaupal.

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. No	Name of Drain	Length of	Estimated					And the second	Timeline:			A STATE OF THE RESIDENCE OF THE RESIDENC	THE WAY SEE	20.20	STEELY		Remarks
		Drain	Qty. of silt	Jan	. 21	Fe	b-21	M	ar-21		pr-21	May-21		Jo	in-21	Jul-21	
		(In Km.) To be corrected if	to be removed in MT	Target	Achievem ent	Target	Achievement UPTO 28.02.21	. Target	Achievement UPTO 31.03.21	Target	Achievement UPTO 05.04.21	Target	Achievement UPTO 31.05.21	Target	Achievement UPTO 25.06.21	Achievement UPTO 12.07.21	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	16	17
11	Trunk drain No. I RD 5260m to 6690M	1 F												12000	11000	11600	13900 tonne has bee
	RD 6690 to 8000	8.127	42,500	4,000	5,600	9,000	8,899	16,000	16,107	27,000	16,107	40,000	33274	6000	4600	4600	disposed off at Bakkarwala and 500 tonne at EDMC Singhola. The quanity of floating material, debris diposed off at nearby EDMC dhalao
	RD 8000 to 13387													24500	24830	24944	By departmental Machine 19280 MT has been disposed off at NG Drain Between Dhoo Siras Bridge to Chhawla Bridge RD 20180m to RD 17905m
16	Bund Drain RD 0m to 3450m	3.45	2000			200	0	600	100	1200	100	1800	750	2000	1070	1070	200 Tonne at Bakkarwaia and The quanity of floating material, debris diposed off at nearby EDMC dhalao
17	Karawal Nagar Drain RD 0m to RD 2480m	2.48	2000	-	-	-	0			800	0	1600	1125	2000	1824	1824	1400 Tonne at Bakkarwala
18	Escape Drain No.I RD 0m to RD 980m	0.980	5000	800	886	1600	1550	2600	2840	3600	2840	4600	5466	5000	7229	7938	1000 Tonne at Bakkarwala
	Escape Drain No.I RD 980m to RD 2945m	1.965	3000	150	176	300	226	900	300	1800	450	2700	2200	3000	3000	3000	3000 Tonne at Bakkarwala
19	Escape Drain No.II RD 40m to RD 332m	0.292	300		-		0	•			0	300		300	440	440	By departmental Machine
	Escape Drain No.II RD 0m to RD 40m + RD 332m to RD 453m	1.61	100				0			50	0	100		100			
20	RD 0m to RD 1000m	1.00	600	-	-		0	100	80	300	80	500	200	600	650	650	650 Tonne at Bakkarwala
21	Relief Drain RO Om to RD 2180m	2.18	FLOATING MATERIAL ONLY				0				0			-			
	TOTAL		55500	4950	6662	11100	10675	20200	19427	34750	19577	51600	43015	55500	54643	56066	



. No	Name of Drain	Length of Drain (In Km.) To be	Mode of execution (whether through	Name and Designation field staff JE, AE &EE	Date of Start	Target Date Fixed for completion	Estimated Qty. of silt to be removed in	Quantity received (as on date) 12/07/2022		ff qty. of desilt earth nne to this year	At Bank of drain	Remarks
		corrected if required	Contractor or Departmental)			Lompicción	MT	12/07/2022	At Land fill site of MCD	Depression area along drain / other area (Gopalpur, Tajpur Pahari, etc)		
1	2	3	4	5	6	7	8	9	10	11	12	13
1	Trunk Drain No. 1 RD 5260m to 8000m	2.740		Sh. Puneet Dudeja (EE CD IV) Sh.Girish Kumar, AE Sh. R.A. Sharma, AE	01-01-22	15-06-22	18000	15,500		13,500	2,000	Disposal at Rise Eleven Plant at Bakkarwala and in galies of Karawal Nagar AC- 70.
	Trunk Drain No. 1 RD 8000m to 13387m	5.387	By Departmental Machine	Sh. Anil Kumar (EE MD II)			24500	27,810		30,000		Disposal 30000 MT in galies of Karawal Nagar AC- 70.
2	Bund Drain RD 0m to 3450m	3.45		Sh. Puneet Dudeja (EE CD IV) Sh. Girish Kumar, AE	01-01-22	15-06-22	2000	1,990		1,990	0	1990 MT Diposed at Collection Centre.
3	Karawal Nagar Drain RD 0m to RD 2480m	2.48	Departmental Machine	Sh. Anil Kumar (EE MD II) Sh. Puneet Dudeja (EE CD IV) Sh. Girish Kumar, AE	15-04-22	15-06-22	2000	1,390		1,390	0	Disposal — 1390 MT in galies of Karawal Nagar AC- 70.
4	Escape Drain No.I RD 0m to RD 980m	0.980	Departmental Machine	Sh. Anil Kumar (EE MD II) Sh. Puneet Dudeja (EE CD IV)	01-01-22	15-06-22	7000	11,779		15,000	0	Disposal 15000 MT in galies of Karawal Nagar AC- 70.
	Escape Drain No.1 RD 980m to RD 2945m	1.965		Sh. Puneet Dudeja (EE CD IV) Sh. Girish Kumar, AE	01-02-22	15-06-22	3000	3,500		3,500	0	Disposal 3500 MT in galies of Karawal Nagar AC-
5	Escape Drain No.II RD 40m to RD 332m	0.292	Departmental	Sh. Anil Kumar (EE MD II) Sh. Puneet Dudeja (EE CD IV) Sh. Girish Kumar, AE	01-05-22	15-06-22	300	308	0	308	0	70. Disposal 308 MT in galies of Karawal Nagar AC-70.
	RD 0m to RD 40m + RD 332m to RD 453m	0.161	By contract	Sh. Puneet Dudeja (EE CD IV) Sh. Girish Kumar, AE	01-02-22	15-06-22	100	0		0	0	
6	Biharipur Drain RD 0m to RD 1000m	1.00		Sh. Puneet Dudeja (EE CD IV) Sh. Girish Kumar, AE	01-02-22	15-06-22	600	600		600	0	600 MT Diposed at Collection Centre. Now Disposed in galies of
7	Relief Drain RD 0m to RD 2180m	2.18		Sh. Puneet Dudeja (EE CD IV) Sh. Mukesh Pal, AE	01-01-22	15-06-22	Floating material only	0	-	0		Karawal Nagar AC-70. Desilting not required. However work for removal of obstrucitons/floating materials is in progress.
			TOTA	AL			57500	62877	0	66288	2000	



NAME OF THE DEPARTMENT :-

I&FC DEPARTMENT

NAME OF THE NODAL OFFICER:-

ANIL KUMAR, ENGINEER OFFICER-I, Mob.9958890116

TOTAL NUMBER OF THE DRAIN UNDER THE JURISDICTION OF THE DEPARTMENT:- 57

UPTO 21.07.2023

200	ere ere	25-100 Scott		DESILTING PROG	RESS REP					The second secon	Part of the last	A SPANIE	Property of the Property of th
S. No	Name of Drain	Length of Drain (In Km.) To	Mode of execution (whether through Contractor or	Name and Designation field staff J.E., A.E. & E.E.	Date of Start	Target Date Fixed for completion	Qty. of silt to be	Qty. removed (as on dated	earth in Ma	f qty. of desilt atric Tonne to s year	At Bank of drain	Disposal through agency	Remarks
		be corrected if required	Departmental Machine)	V			removed in MT	21.07.2023	At Land fill site of MCD	Depression area along drain / other area (Gopalpur, Tajpur Pahari, etc)		with Royalty	
1	2	3	4	5	6	7	8	9	10	11	12	13	14
11	Trum & Orain No RD 5260m to 13387m		By Departmental machine and contractor	SH. SUDHEER KR. ARYA (E.E.) Mob. 9958890104	01.01.2023	15.06.2023	53000	65613			16113	49500	30613 MT is desilted by MD-II 3500 MT extracted on the bank of the drain which is to be disposed off by the contractor.
16	Bund Drain RD 0m to 3450m	3.45	By contract	SH. SUDHEER KR. ARYA (E.E.) Mob. 9958890104	01.01.2023	15.06.2023	3000	3000		3000			3000 MT disposed at RD.2400m. Karawal Nagar Drain.
17	Karawai Nagar Drain RD 0m to RD 2450m	2.48	By contractor	SH. SUDHEER KR. ARYA (E.E.) Mob. 9958890104	01.01.2023	15.06.2023	2000	2000	4			2000	2000 MT disposed by contractor.
18	Escape Drain No.I RD 0m to RD 980m	0.980	By Departmental machine and contractor	SH. SUDHEER KR. ARYA (E.E.) Mob. 9958890104	01.01.2023	15.06.2023	5000	14744			12744	2000	
	Escape Drain No.I RD 980m to RD 2945m	1.965	By Contract	SH. SUDHEER KR. ARYA (E.E.) Mob. 9958390104	01.01.2023	15.06.2023	2500	2500		2500			2500 MT disposed at RD.2400m. Karawal Nagar Drain.
19	Escape Drain No.II RD 0m to RD 332m	0.292	By departmental machine	SH. SUDHEER KR. ARYA (E.E.) Mob. 9958890104	01.01.2023	15.06.2023	0						
	Escape Drain No.II RD 0m to RD 40m & RD.332m to RD.453m.	0.161	By contract	SH. SUDHEER KR. ARYA (E.E.) Mob. 9958890104	01.05.2023	15.06.2023	600	600		600			
20	Biharipur Drain RD 0m to RD 1000m	1.00	By Contract	SH. SUDHEER KR. ARYA (E.E.) Mob. 9958890104	01.01.2023	15.06.2023	700	700		100000		700	700 MT disposed by contractor.
21	Relief Drain RD Om to RD 2180m	2.18	By Contract	SH. SUDHEER KR. ARYA (E.E.) Mob. 9958890104	01.01.2023	15.06.2023	0						Desilting not required. However, work for Removal of Obstructions/floating materials is required only.
						-	66800	89157	0	6100	28857	54200	



Gokalpur AC-68 (Sh. Surendra Kumar, Hon'ble MLA)

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S.N o.		Name of the scheme/work	Amount of A/A & E/S. (Rs. in lacs)	Date of A/A & E/S.	Agency	Awarded Amount (Rs. in lacs)	Stipulated date of start	Stipulated date of completion			Remarks.
1		2	3	4	5	6	7	8	9	10	11
1	Other Drainage Works	Construction of damaged boundary wall along left/right bank of Trunk Drain No. 1 between RD-10330m (Arterial Highway Bridge) to RD-13387m (Delhi-U.P. Border).	509 72	20-06-23					0%	2.40	Estimate for accord of Technical Sanction is under process.
2		Construction of retaining wall on left bank of Escape Drain No. II from RD 0m to RD 450m.	181.77	23-06-23					0%	0.00	Design & drawing under preparation.

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Gokalpur AC-68 (Sh. Surendra Kumar, Hon'ble MLA)

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S.N		Name of the scheme/work	Amount of A/A & E/S. (Rs. in lacs)	Date of A/A & E/S.	Agency	Awarded Amount (Rs. in lacs)	Stipulated date of start	Stipulated date of completion			Remarks.
1		2	3	4	5	6	7	8	9	10	11
1	Other Drainage Works	Construction of damaged boundary wall along left/right bank of Trunk Drain No. 1 between RD-10330m (Arterial Highway Bridge) to RD-13387m (Delhi-U.P. Border).	509.72	20-06-23					0%	2.40	Estimate under scrutiny.
2		Construction of retaining wall on left bank of Escape Drain No. II from RD 0m to RD 450m.	181.77	23-06-23					0%	0.00	Design & drawing under preparation.



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DELHI URBAN SHELTER IMPROVEMENT BOARD

OFFICE OF THE EXECUTIVE ENGINEER, C08 First Floor, A-Block, Community Hall New Seemapuri DELHI -1100 95.

NO. AL No. 01/EEC-8/DUSIB/2023-24 /D- 252

Dated: 15-05-2023

To

M/s. Aarushi Enterprises X/1785.GaliNo.18, Rajgarh colony,Delhi-31

Name of Scheme

S/C & S/T basties Fund

Sub Head

P/L cement concrete pavement and construction /raising of drain in Main 30 Futa Road (LHS of Gali No. 4) & Damp; adjoining lanes at A-Block, amar colony, Gokulpuri (AC-68) Ward No. 262 EB

No. 10-2 (CN 1393-1462). (Project ID 000014919)

Tender No.

2023_DUSIB_234279_1

Dear Sir(s).

Your tender for the work mentioned above has been accepted on behalf of Delhi Urban Shelter Improvement Board at your quoted tender amount of Rs. 41,71,446/- (Fourty One Lakh Seventy One Thousand Four Hundred Fourty Six Only), which is 51.25% below the estimated cost of Rs. 85,56,813/- (Eighty Five Lakh Fifty Six Thousand Eight Hundred Thirteen Only).

You are requested to submit the performance security/guarantee of Rs. 2,08,572/- (Two Lakh Eight Thousand Five Hundred Seventy Two Only) within 15 days of issue of this letter. The performance guarantee shall be in the prescribed form as provided in clause 1 of the General conditions of contract for CPWD works, and shall be valid upto stipulated date of completion plus 60 days beyond that.

On receipt of the prescribed performance guarantee, necessary letter to commence the work shall be issued, and the sits of work handed over to you thereafter.

Please note that the time allowed for carrying out the work as entered in the tender 180 shall be reckoned from 22 days after the date of issue of this letter.

EXECUTIVE ENGINEER, C08 DUSIB

Distribution

1. Chief Engineer II, DUSIB

2, SE, Circle3

3, 35 00

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5. ACA

8. Concerned AE

7. AE (P)

8. AAO

9. Head Clerk / Cashier

10. Office Copy

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DELHI STATE INDUSTRIAL & INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. Plot No.74A, 2nd Floor, Ring Road, Lajpat Nagar-III, New Delhi-110024 Date: 03.11.202:

OFFICE OF THE EXECUTIVE ENGINEER CD-05 (UC)

No. DSIIDC/E.E CD-05 (UC)/NIT.17/2022-23/421

LETTER OF COMMENCEMENT OF WORK

To,

M/s A.N.J. Builder Pvt. Ltd., A-33, Suraj Mal Vihar, Delhi-110092,

Name of work

Development works in unauthorized colonies.

Sub Head

C/o Road and SW drain at Saboli Bagh Nand Nagari Part-III Gokulpur AC (Regn. No.

930) Section-A.

Tender I.D.

2022 DSIDC_226385_1

Ref:

- Performance Guarantee & Additional Performance Guarantee submitted by you vide letter no. NIL dated NIL amounting to Rs.14,97,050/- in shape of FDR (FD Account No.354971 for Rs.2,99,400/-, FD Account No.354972 for Rs.2,99,400/-, FD Account No.354973 for Rs.2,99,400/-, FD Account No.354974 for Rs.2,99,400/-, FD Account No. 354975 for Rs.2,99,450/-) dt. 11.10.2022 & Rs.96,33,500/- in shape of FDR (FD Account No. 354976 for Rs.30,00,000/-, FD Account No. 354977 for Rs.30,00,000/-, FD Account No. 354978 for Rs.30,00,000/-, FD Account No. 354981 for Rs.6,33,500/-) dt. 11.10.2022 for above mentioned work issued by Bank of Baroda, Jheel Khurenja Dehi-110051 on 11.10.2022 which valid upto 11.10.2028 & 11.10.2023 respectively.
- This office letter of acceptance of your tender No. DSIIDC/E.E CD-05 (UC)/NIT No.17/2022-23/404 dated 07.10.2022.

Dear Sir,

You are requested to contact Sh. Surender Kumar, A.E. CD-05 (UC) for taking possession of site and commencement of work.

You are requested to attend this office to complete the formal agreement within 15 (Fifteen) days from the date of issue of this letter.

Encl: Schedule of Quantity.

Yours faithfully

Executive Engineer CD-05 (UC) For and on behalf of M.D., DSIIDC

Copy to:-

- 1. CE-I, DSIIDC for kind information Please.
- 2. SE (UC), DSIIDC, for kind information Please.
- 3. CAO (W), DSIIDC, for kind information Please.
- SO (UC) for information & necessary action please.
- 5. Sh. Surender Kumar, A.E CD-05 (UC) alongwith copy of schedule of quantities. It should be ensured that the quantities of the items contained in the schedule of quantities attached are in no case deviate without the approval of the competent authority.

6. Income Tax officer, Contractor Cell, Central Revenue Building, Ward No.38 (3) Room No 50 I.P. Estate New Delhi-110002.

- 7. DVAT Officer (Contractor Cell), Trade & Tax Department, Bikri Kar Bhawan I.P. State New Delhi-02
- 8. M/s RITES Limited (Schedule 'A' Enterprise of Govt. of India). RITES Bhawan-2, Plot No.144, Sector-44, (Haryana) Gurugram-122003.
- 9. The Asstt. Labour Commissioner, Labour Welfare Centre, Room No. 122-123, A-Wing 1st Floor Pushpa Bhawan, Pushp Vihar, Delhi-110017.

10. Award File.

- 11. Agreement File.
- 12. Master File.

Executive Engineer CD-05 (UC) For and on behalf of M.D., DSIIDC DELHI STATE INDUSTRIAL & INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.

Plot No. 74A, 2nd Floor, Ring Road, Lajpat Nagar-III, New Delhi-110024

OFFICE OF THE EXECUTIVE ENGINEER CD-05 (UC)

No. DSIIDC/E.E CD-05 (UC)/NIT.02/2022-23/ 25

Date: 08.07.2022

LETTER OF COMMENCEMENT OF WORK

To,

M/s Yuvansh Builders,
280A, Gali No. 14, Bhola Nath Nagar,
Shahdara Delhi-110032.

Name of work

Development works in unauthorized colonies.

Sub Head

C/o Road and SW drain at Vill. Saboli Extn. Near Khera Mandir Part-I Gokulpur AC

(Regn. No. 1092).

Tender I.D.

2022_DSIDC_221867 1

Ref:

- Performance Guarantee & Additional Performance Guarantee submitted by you vide letter no. NIL dated 07.07.2022 amounting to Rs.11,90,213/- in shape of FDR (FD Account No. FD-1658 for Rs.11,90,213/-) dt. 06.07.2022 & Rs.59,49,873/- in shape of FDR (FD Account No. FD-1659 for Rs.59,49,873/-) dt. 06.07.2022 for above mentioned work issued by Delhi State Cooperative Bank Ltd., 383/10B, 1st Floor Main Road, East Azad Nagar, Near Surya Nursing Home, Shahdara, Delhi 110051 on 06.07.2022 which valid upto 02.03.2028 & 02.03.2023 respectively.
- This office letter of acceptance of your tender No. DSIIDC/E.E CD-05 (UC)/NIT No.2/2022-23/277 dated 24.06.2022.

Dear Sir,

You are requested to contact Sh. Dinesh Chand Sharma, A.E. CD-05 (UC) for taking possession of site and commencement of work. The third party i.e. M/s Wapcos Ltd. has nominated for the above said work.

You are requested to attend this office to complete the formal agreement within 15 (Fifteen) days from the date of issue of this letter.

Encl: Schedule of Quantity.

Yours faithfully

Executive Engineer CD-05 (UC) For and on behalf of M.D., DSIIDC

Copy to:-

1. CE-I, DSIIDC for kind information Please.

- 2. SE (UC), DSIIDC, for kind information Please.
- 3. CAO (W), DSIIDC, for kind information Please.
- 4. SO (UC) for information & necessary action please.
- 5. Sh. Dinesh Chand Sharma, A.E CD-05 (UC) alongwith copy of schedule of quantities. It should be ensured that the quantities of the items contained in the schedule of quantities attached are in no case deviate without the approval of the competent authority.
- Income Tax officer, Contractor Cell, Central Revenue Building, Ward No.38 (3) Room No 50 L.P. Estate New Delhi-110002.
- DVAT Officer (Contractor Cell), Trade & Tax Department, Bikri Kar Bhawan I.P. State New Delhi-02.
- 8. 3rd Party M/s Wapcos Ltd. 76-C, Institutional Area Sector-18, Gurugram, Haryana 122015.
- 9. The Asstt. Labour Commissioner, Labour Welfare Centre, Room No. 122-123, A-Wing 1st Floor Pushpa Bhawan, Pushp Vihar, Delhi-110017.
- 10. Award File.
 - 11. Agreement File.
 - 12. Master File.

Executive Engineer CD-05 (UC) For and on behalf of M.D., DSIIDC